

**COURT NO. 23****THE HONOURABLE DR JUSTICE VENKATA JYOTHIRMAI PRATAPA****To be Heard on Tuesday The 21st day of July 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

| <b>SNO</b>                  | <b>CASE</b>                                                                                                                               | <b>PARTY</b>                                                                 | <b>PETITIONER ADV.</b>                  | <b>RESPONDENT ADV.</b>                                                                                                                                                                  | <b>DISTRICT</b> |
|-----------------------------|-------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------|-----------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------|
| <b><u>FOR ORDERS</u></b>    |                                                                                                                                           |                                                                              |                                         |                                                                                                                                                                                         |                 |
| 1                           | MACMA/998/2006<br>(OP/1172/2002)<br>IA 1/2017(MACMAMP<br>973/2017)<br>Miscellaneous Petition                                              | MANTRIPRAGADA SATYA<br>VENKATA RAMANA<br>MURTHY<br>Vs<br>MD.SAHMESHEER & ANR | N ASHWANI KUMAR                         | .<br>NAGUMANTRI<br>NAGESWARA RAO<br>RETURNED VIDE MEMO<br>WITH USR NO.1482/20/17.<br>R2-APP BY M/S<br>NAGUMANTRI<br>NAGESWARA RAO.<br>COURT                                             | VISAKHAPATNAM   |
| 2                           | WP/3583/2023<br>IA 1/2023<br>Direction Petition<br>IA 2/2023<br>Vacate Stay Petition<br>IA 1/2024<br>Vacate Stay Petition<br>CC/2062/2024 | RAMOJU SATYAVATI<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                     | V V N NARAYANA RAO                      | GP FOR FORESTS<br>GP FOR HOME<br>GP FOR REVENUE<br>P NANILU NAIDU<br>KIRAN TIRUMALASETTI                                                                                                | VISAKHAPATNAM   |
| 3                           | CC/2062/2024<br>(WP/3583/2023)                                                                                                            | RAMOJU SATYAVATI<br>Vs<br>ATIRAJ SINGH                                       | V V N NARAYANA RAO                      | K M KRISHNA REDDY                                                                                                                                                                       | VISAKHAPATNAM   |
| 4                           | WP/15058/2024<br>IA 1/2024<br>Direction Petition<br>IA 2/2024<br>Vacate Stay Petition                                                     | SATYA SWARUPINI<br>PRATDHANA MANDIRAM<br>SANGAM<br>Vs<br>THE STATE OF AP     | B.ABHAY SIDDHANTH<br>MOOTHA             | GP FOR FORESTS<br>GP FOR FORESTS                                                                                                                                                        | VISAKHAPATNAM   |
| 5                           | WP/13137/2025<br>IA 1/2025<br>Direction Petition<br>IA 2/2025<br>Vacate Stay Petition<br>IA 1/2026<br>Vacate Stay Petition                | M KESAVA REDDY<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                       | HARINATH REDDY SOMA                     | GP FOR REVENUE<br>GP FOR FORESTS                                                                                                                                                        | CHITTOOR        |
| 6                           | WP/16183/2025<br>IA 1/2025<br>Suspension Petition                                                                                         | SREE VENKATESWARA<br>TRADERS<br>Vs<br>THE STATE OF AP                        | PALA KARTHI KIRAN                       | GP FOR FORESTS                                                                                                                                                                          | WEST GODAVARI   |
| 7                           | WP/27289/2025<br>IA 1/2025<br>Direction Petition<br>IA 1/2026<br>Leave Petition                                                           | GADDE GOTHIIYYA<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                      | S SYAMSUNDER RAO                        | GP FOR FORESTS<br>GP FOR REVENUE<br>GP FOR FORESTS                                                                                                                                      | WEST GODAVARI   |
| 8                           | WP/12742/2026<br>IA 1/2026<br>Suspension Petition                                                                                         | D. SUMANJALI<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                         | HARINATH REDDY SOMA                     | GP FOR AGRICULTURE<br>GP FOR GENERAL<br>ADMINISTRATION<br>V VINOD K REDDY<br>Gangisetty Rajeswara rao<br>Standing Counsel For<br>Agricultural Marketing<br>Committees<br>GP FOR REVENUE | CHITTOOR        |
| <b><u>FOR DISMISSAL</u></b> |                                                                                                                                           |                                                                              |                                         |                                                                                                                                                                                         |                 |
| 9                           | MACMA/1449/2006<br>(OP/239/2004)                                                                                                          | APSRTC REP. BY ITS<br>MANAGING DIRECTOR<br>Vs<br>S. MARIYAMMA & 5 ORS.       | ARAVALA RAMA RAO(SC<br>FOR APSRTC KKAC) | A JAYA SANKARA REDDY<br>R1 TO R6 - NOTICE SENT<br>NOT YET RETURNED                                                                                                                      | KURNOOL         |
| 10                          | MACMA/65/2007<br>(OP/365/2003)                                                                                                            | GAJJALA RAMACHANDRA<br>REDDY AND ANOTHER<br>Vs<br>M. RAJARAM AND<br>ANOTHER  | P RAJANI REDDY                          | .<br>S PRANATHI                                                                                                                                                                         | YSR KADAPA      |

|                              |                                                                                                                                                                                                  |                                                                         |                           |                                                                                                                                                             |               |
|------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------|---------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------|
| 11                           | MACMA/2500/2007<br>(OP/666/2002)                                                                                                                                                                 | CHELLARAPU SURESH<br>KUMAR<br>Vs<br>BELLANA APPAMMA & 3<br>OTHERS       | JAYANTI S C SEKHAR        | TOM                                                                                                                                                         | VIZIANAGARAM  |
| 12                           | MACMA/2560/2007                                                                                                                                                                                  | KALISSETTY PULLAMMA<br>Vs<br>G VIJAYAKUMAR                              | N SUBBA RAO               | S MURALI MOHAN<br>TOM                                                                                                                                       | GUNTUR        |
| <b><u>FOR APPEARANCE</u></b> |                                                                                                                                                                                                  |                                                                         |                           |                                                                                                                                                             |               |
| 13                           | CC/1098/2026<br>(WP/21447/2018)                                                                                                                                                                  | M.RAJESWARA RAO<br>Vs<br>SRI M.T.KRISHNA BABU                           | A G SATYANARAYANA<br>RAO  | GORIPARTHI GOPINADH<br>YADAV<br>ARAVALA RAMA RAO(SC<br>FOR APSRTC KKAC)                                                                                     | KRISHNA       |
| <b><u>FOR COMPLIANCE</u></b> |                                                                                                                                                                                                  |                                                                         |                           |                                                                                                                                                             |               |
| 14                           | CC/3748/2025<br>(WP/30722/2024)                                                                                                                                                                  | RASAIYA SKHAR<br>ARAVINTH<br>Vs<br>SRI SURESH K                         | LAWYERS ADDA LAW<br>FIRM  | A JAYANTHI                                                                                                                                                  | PRAKASAM      |
| <b><u>FOR ADMISSION</u></b>  |                                                                                                                                                                                                  |                                                                         |                           |                                                                                                                                                             |               |
| 15                           | CC/2101/2026<br>(WP/32053/2018)                                                                                                                                                                  | R LAXMI PRASAD<br>Vs<br>SRI KONA SASIDHAR IAS                           | SRINIVASA RAO NARRA       | RAMA CHANDRA RAO<br>GURRAM<br>V CH NAIDU<br>RR 1 AND 2 NOTICE SENT<br>THROUGH THE DISTRICT<br>JUDGE GUNTUR AND<br>SPECIAL MESSENGER<br>ARE NOT YET RETURNED | WEST GODAVARI |
| 16                           | CC/2585/2026<br>(WP/5546/2024)                                                                                                                                                                   | KOLUSU GOPAIAH<br>Vs<br>SRI. KPS KISHORE                                | NIMMAGADDA REVATHI        |                                                                                                                                                             | WEST GODAVARI |
| <b><u>INTERLOCUTORY</u></b>  |                                                                                                                                                                                                  |                                                                         |                           |                                                                                                                                                             |               |
| 17                           | CMA/5870/2004/ (Filing No.)<br>IA 1/2004(CMP 1808/2004)<br>Condone Delay Petition<br>IA 1/2014(CMAMP<br>17382/2014)<br>Fix an Early Date<br>IA 1/2016(MACMAMP<br>2711/2016)<br>Fix an Early Date | SMT. PUDI LEELAKUMARI<br>& 2 ORS<br>Vs<br>D.KANNAMNAIDU AND 4<br>ORS    | G RAMA GOPAL              | S A V RATNAM<br>CH MURALI KRISHNA<br>MEMO PROOF OF<br>SERVICE FILED VIDE USR<br>75303/2026                                                                  | VISAKHAPATNAM |
| <b><u>FINAL HEARING</u></b>  |                                                                                                                                                                                                  |                                                                         |                           |                                                                                                                                                             |               |
| 18                           | MACMA/1969/2006<br>(OP/588/2002)                                                                                                                                                                 | DURGAPU MAHALAKSHMI<br>& 5 ORS.<br>Vs<br>K. SRINIVASA RAO AND 2<br>ORS. | JOSYULA BHASKARA RAO      | A MALATHI<br>R1 SERVED<br>R2 BATTU DUE WITH A<br>PETITION AND CORRECT<br>ADDRESS<br>R3 APP                                                                  | EAST GODAVARI |
| 19                           | MACMA/1561/2007<br>(OP/807/2006)                                                                                                                                                                 | THE ORIENTAL<br>INSURNACE CO LTD<br>Vs<br>TALLAPUDI GANGARAJU<br>& ANR  | KOTA SUBBA RAO            | KAMBHAMPATI RAMESH<br>BABU                                                                                                                                  | WEST GODAVARI |
| 20                           | MACMA/1642/2007<br>(OP/246/2005)                                                                                                                                                                 | PAKETI KRISHNA REDDY<br>Vs<br>SUNKARA SREENIKVASA<br>RAO AND 2 OTHERS   | SREEKANTH REDDY<br>AMBATI | T V S PRABHAKARA RAO                                                                                                                                        | GUNTUR        |
| 21                           | MACMA/2194/2007<br>MACMA/2195/2007<br>MACMA/2205/2007                                                                                                                                            | BOYA VENKATESWARLU<br>NAIDU<br>Vs<br>M. JYOTHI                          | K JANAKIRAMI REDDY        | HEMADRI V S S R R<br>CHANDRAKANTH                                                                                                                           | KURNOOL       |
| 22                           | MACMA/2195/2007<br>(OP/343/2004)                                                                                                                                                                 | G.NAGESWARA RAO &<br>ANR<br>Vs<br>M.JYOTHI & 2 ORS                      | K JANAKIRAMI REDDY        | HEMADRI V S S R R<br>CHANDRAKANTH                                                                                                                           | KURNOOL       |

|    |                                                                                                                                 |                                                                                         |                                     |                                                                                             |               |
|----|---------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------|-------------------------------------|---------------------------------------------------------------------------------------------|---------------|
| 23 | MACMA/2205/2007<br>(OP/344/2004)                                                                                                | BOYA BALARAJU<br>Vs<br>JYOTHI AND 2 OTHERS                                              | K JANAKIRAMI REDDY                  | HEMADRI V S S R R<br>CHANDRAKANTH                                                           | KURNOOL       |
| 24 | MACMA/2349/2007<br>(OP/78/2002)                                                                                                 | M.PRABHAKAR RAO<br>Vs<br>SYED FAKRUDDIN & 5<br>ORS                                      | K SITA RAM                          | P BHASKAR<br>M SOLOMON RAJU                                                                 | ANANTAPUR     |
| 25 | MACMA/2363/2007<br>(OP/23/2005)<br>IA 1/2007(MACMAMP<br>5791/2007)<br>Stay Petition                                             | THE ORIENTAL<br>INSURANCE COMPANY<br>LTD<br>Vs<br>CHIRUVOLULANKA<br>HEMADRI RAO         | V RAGHU                             | SIVALENKA<br>RAMACHANDRA PRASAD<br>A ANASUYA                                                | KRISHNA       |
| 26 | MACMA/2367/2007<br>(OP/72/2005)                                                                                                 | THE NEW INDIA<br>ASSURANCE COMPANY<br>LIMITED<br>Vs<br>SHAIK SAHENA BEE & 7<br>ORS      | K SUBRAHMANYAM                      | K RATHANGA PANI<br>REDDY                                                                    | YSR KADAPA    |
| 27 | MACMA/2384/2007<br>(OP/211/2004)                                                                                                | B.PRABHAVATHI & 2 ORS<br>Vs<br>THE AP STATE ROAD<br>TRANSPORT<br>CORPORATION & ANR      | KOWTURU PAVAN KUMAR                 | ARAVALA RAMA RAO(SC<br>FOR APSRTC KKAC)                                                     | ANANTAPUR     |
| 28 | MACMA/2416/2007<br>(OP/37/2001)                                                                                                 | PALETI THIMMAPPA & 2<br>ORS<br>Vs<br>SHAIK ABDULLA & ANR                                | P NARASIMHULU                       | P LAKSHMANA RAO<br>A ANASUYA                                                                | ANANTAPUR     |
| 29 | MACMA/2449/2007<br>(OP/239/2005)                                                                                                | BORRA VENKATESWARA<br>RAO<br>Vs<br>MACHA FAKRUDDIN                                      | SREEKANTH REDDY<br>AMBATI           | .<br>S A V RATNAM                                                                           | KRISHNA       |
| 30 | MACMA/2450/2007                                                                                                                 | PITTU RAMI REDDY<br>Vs<br>GUDURU SRINIVASA RAO<br>& ANR                                 | VENKATESWARLU<br>POSANI             |                                                                                             | GUNTUR        |
| 31 | MACMA/2451/2007<br>(OP/774/2002)                                                                                                | SARASWATHI DAS & ANR<br>Vs<br>S.SURYANARAYANA & 2<br>ORS                                | RAVI KUMAR TOLETY                   | NARAM NAGESWARA RAO<br>A JAYANTHI<br>ELEVATED AS JUDGE                                      | KRISHNA       |
| 32 | MACMA/2531/2007<br>(OP/406/2003)                                                                                                | THE NATIONAL<br>INSURANCE COMPANY<br>LIMITED<br>Vs<br>M. SANTHI & 5 ORS                 | SHAKE ABDUL AZEEM                   | R CHANDRA REDDY                                                                             | CHITTOOR      |
| 33 | MACMA/2581/2007<br>(OP/417/2004)                                                                                                | AP STATE ROAD<br>TRANSPORT<br>CORPORATION & ANR<br>Vs<br>KOMARAGIRI LAXMIBAI &<br>4 ORS | K SRINIVASA PRASAD SC<br>For APSRTC | G SAI NARAYANA RAO<br>TOM                                                                   | VIZIANAGARAM  |
| 34 | MACMA/2639/2007<br>(OP/154/2003)                                                                                                | JINKA NAGAMUNAIAH<br>Vs<br>L.RAMANJANEYULA<br>REDDY & ANR                               | K RATHANGA PANI<br>REDDY            | G VISHWESHWAR REDDY<br>MUTEVI MURALIKRISHNA<br>R1 - disd for default vide<br>c.o.dt 11/7/16 | YSR KADAPA    |
| 35 | MACMA/2642/2007<br>(OP/973/2005)                                                                                                | THE NEW INDIA<br>ASSURANCE COMPANY<br>LIMITED<br>Vs<br>SMT. THOTA KUMARI                | KESAVI KUMARI NEMALA                |                                                                                             | WEST GODAVARI |
| 36 | MACMA/2664/2007<br>(OP/562/2004)<br>MACMA/1986/2011<br>MACMA/2833/2007<br>MACMA/2837/2007<br>MACMA/2838/2007<br>MACMA/2878/2007 | SHAIK SHAHEEDA BEGUM<br>& 3 ORS<br>Vs<br>M. HANUMANTHA REDDY<br>& ANR                   | KADASANI SUDERSHAN<br>REDDY         | KOTA SUBBA RAO                                                                              | YSR KADAPA    |

|    |                                                                                            |                                                                                                      |                                               |                                                                                                                                                          |               |
|----|--------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------|-----------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------|---------------|
| 37 | MACMA/2833/2007<br>(OP/562/2004)                                                           | THE NEW INDIA<br>ASSURANCE COMPANY<br>LIMITED CUDDAPAH<br>Vs<br>SHAIK SHAHEEDA<br>BEGUM & 4 ORS      | KOTA SUBBA RAO                                | KADASANI SUDERSHAN<br>REDDY<br>ARAVALA RAMA RAO(SC<br>FOR APSRTC KKAC)                                                                                   | YSR KADAPA    |
| 38 | MACMA/2837/2007<br>(OP/132/2006)                                                           | THE NEW INDIA<br>ASSURANCE COMPANY.<br>CUDDAPAH<br>Vs<br>ORSU YANADAIAH & 5<br>ORS                   | KOTA SUBBA RAO                                | ARAVALA RAMA RAO(SC<br>FOR APSRTC KKAC)                                                                                                                  | YSR KADAPA    |
| 39 | MACMA/2838/2007<br>(OP/583/2004)                                                           | THE NEW INDIA<br>ASSURANCE CO. L.TD<br>CUDDAPAH.<br>Vs<br>CHAMARTHI MANJULA<br>AND 4 OTHERS          | KOTA SUBBA RAO                                | ARAVALA RAMA RAO(SC<br>FOR APSRTC KKAC)                                                                                                                  | YSR KADAPA    |
| 40 | MACMA/2878/2007<br>(OP/414/2004)                                                           | THE NEW INDIA<br>ASSURANCE COMPANY<br>LIMITED<br>Vs<br>KAMBAM VIJAYA KUMARI<br>AND 6 OTHERS          | KOTA SUBBA RAO                                | D KODANDARAMI REDDY                                                                                                                                      | YSR KADAPA    |
| 41 | MACMA/1986/2011<br>(OP/322/2008)                                                           | PANYAM ATCHAMMA &<br>ANOTHER<br>Vs<br>M. HANUMANTHA REDDY<br>& ANOTHER                               | K RATHANGA PANI<br>REDDY                      | KOTA SUBBA RAO                                                                                                                                           | YSR KADAPA    |
| 42 | MACMA/2666/2007<br>(OP/181/2006)                                                           | C. MADDILETY<br>Vs<br>K. SELVARAJU & ANR                                                             | INENI VENKATA PRASAD                          | S A V RATNAM                                                                                                                                             | ANANTAPUR     |
| 43 | MACMA/2694/2007<br>(OP/316/2005)                                                           | THE NATIONAL<br>INSURANCE COMPANY<br>LIMITED KADAPA<br>Vs<br>KAMUJALA NAJEER & 5<br>ORS              | SRAVAN KUMAR<br>MANNAVA-<br>11624/AP/256/1990 | D KODANDARAMI REDDY                                                                                                                                      | YSR KADAPA    |
| 44 | MACMA/2714/2007<br>(OP/358/1997)                                                           | GORTHI ASHALATHA<br>Vs<br>SMT. J.C. UMA REDDY                                                        | ELEVATED AS JUDGE                             | .<br>B PARAMESEWARA RAO<br>R1 PROOF OF PAPER<br>PUBLICATION NOT FILED<br>AS PER CO DT 1/11/2011<br>R2 NOT NECESSARY VIDE<br>CO DT<br>R3 SERVED<br>R4 APP | ANANTAPUR     |
| 45 | MACMA/2736/2007<br>(OP/1085/2006)<br>IA 1/2007(MACMAMP<br>6710/2007)<br>Fix an Early Date  | SONTI VENKATESWARA<br>RAO<br>Vs<br>VETU SATYANARAYANA<br>AND 2 OTHERS                                | KAMBHAMPATI RAMESH<br>BABU                    | S A V RATNAM                                                                                                                                             | WEST GODAVARI |
| 46 | MACMA/2783/2007<br>(OP/190/2004)<br>IA 1/2015(MACMAMP<br>5691/2015)<br>Permission Petition | NATIONAL INSURANCE<br>COMPANY LIMITED<br>HINDUPUR.<br>Vs<br>KUMARI OLETI MANOGNA<br>SAI AND 2 OTHERS | SRAVAN KUMAR<br>MANNAVA                       | B PARAMESEWARA RAO<br>ARAVALA RAMA RAO(SC<br>FOR APSRTC KKAC)                                                                                            | ANANTAPUR     |
| 47 | MACMA/2784/2007<br>(OP/926/2005)                                                           | SMT. DASARI<br>MUSALAMMA @ MUSALI<br>Vs<br>K. SRINU AND ANOTHER                                      | T D PANI KUMAR                                | A JAYANTHI                                                                                                                                               | VISAKHAPATNAM |
| 48 | MACMA/2880/2007<br>(OP/392/2005)<br>MACMA/51/2009<br>MACMA/4654/2008                       | AVULA SANTHAKUMARI<br>AND 4 OTHERS<br>Vs<br>APSRTC MUSHEERABAD<br>HYDERABAD.                         | P SAI SURYA TEJA                              | N VASUDEVA REDDY(SC<br>FOR APSRTC)                                                                                                                       | YSR KADAPA    |

|    |                                                                                                                                                                             |                                                                                             |                                         |                                                                                                                              |               |
|----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------|-----------------------------------------|------------------------------------------------------------------------------------------------------------------------------|---------------|
| 49 | MACMA/4654/2008<br>(OP/392/2005)                                                                                                                                            | APSRTC. REP. BY ITS<br>MANAGING DIRECTOR<br>Vs<br>AVULA SANTHA KUMARI<br>AND 4 OTHERS       | N VASUDEVA REDDY(SC<br>FOR APSRTC)      | P SAI SURYA TEJA<br>V ESWARAI AH<br>CHOWDARY                                                                                 | YSR KADAPA    |
| 50 | MACMA/51/2009<br>(OP/401/2005)                                                                                                                                              | A.P.S.R.T.C.<br>Vs<br>AVULA SANTHA KUMARI                                                   | ARAVALA RAMA RAO(SC<br>FOR APSRTC KKAC) | P SAI SURYA TEJA                                                                                                             | YSR KADAPA    |
| 51 | MACMA/2887/2007<br>(OP/132/2003)                                                                                                                                            | UNITED INDIA INSURANCE<br>CO LTD<br>Vs<br>CHEMIKALA SURYA<br>PRABHADEVI & 4 ORS             | JAVVAJI SARATH<br>CHANDRA               | K RATHANGA PANI<br>REDDY<br>ARAVALA RAMA RAO(SC<br>FOR APSRTC KKAC)                                                          | YSR KADAPA    |
| 52 | MACMA/2906/2007<br>(OP/285/2005)<br>IA 1/2007(MACMAMP<br>7211/2007)<br>Fix an Early Date                                                                                    | VALLEPU PULLAIAH &<br>ANR<br>Vs<br>SRI K. VELMURUGAN &<br>ANR.                              | NUTHALAPATI KRISHNA<br>MURTHY           | .<br>P RAMANJANEYULU                                                                                                         | PRAKASAM      |
| 53 | MACMA/2912/2007<br>(OP/375/2005)<br>IA 1/2007(MACMAMP<br>7234/2007)<br>Fix an Early Date                                                                                    | INAGANTI<br>KOTESWARAMMAAND 2<br>OTHERS<br>Vs<br>V. VENKATESWARLU AND<br>ANOTHER            | HARIJA AKKINENI                         | .<br>KOTA SUBBA RAO                                                                                                          | PRAKASAM      |
| 54 | MACMA/2915/2007<br>(OP/51/2005)                                                                                                                                             | UNITED INDIA INSURANCE<br>COMPANY LIMITED<br>Vs<br>AVULAPALLI GOVINDU &<br>2 ORS            | S PRANATHI                              | MD SALEEM                                                                                                                    | CHITTOOR      |
| 55 | MACMA/2923/2007<br>(OP/434/2005)                                                                                                                                            | CHANDRAGIRI RAMAIAH<br>Vs<br>S. KHADAR BASHA AND<br>ANOTHER                                 | D KODANDARAMI REDDY                     | DHANUNJAYA REDDY K<br>C PRAKASH REDDY                                                                                        | YSR KADAPA    |
| 56 | MACMA/2982/2007<br>(OP/400/2005)<br>MACMA/1816/2008                                                                                                                         | MADALA PADMAJA<br>Vs<br>MOTHUKURI PRASAD                                                    | SUBHANI S M                             | V V L N SARMA<br>P RAMANJANEYULU                                                                                             | KRISHNA       |
| 57 | MACMA/1816/2008<br>(OP/400/2005)<br>IA 1/2012(MACMAMP<br>4659/2012)<br>Fix an Early Date                                                                                    | UNITED INDIA INSURANCE<br>COMPANY LIMITED<br>Vs<br>MADALA PADMAJA AND 3<br>OTHERS           | P RAMANJANEYULU                         | SUBHANI S M<br>V V L N SARMA                                                                                                 | KRISHNA       |
| 58 | MACMA/2997/2007<br>(OP/110/2006)                                                                                                                                            | VEMULA SANKAR<br>Vs<br>S. SITHARAVAMMA AND<br>ANOTHER                                       | N SUBBA RAO                             | RAMA MOHAN RAO<br>KOTHA                                                                                                      | GUNTUR        |
| 59 | MACMA/3078/2007<br>(OP/1088/2005)                                                                                                                                           | SK. KHASIM BEE AND 2<br>OTHERS<br>Vs<br>SK. CHAND BASHA AND<br>ANOTHER                      | SRICHARAN TELAPROLU                     | M JEEVAN REDDY<br>RAMA MOHAN RAO<br>KOTHA<br>R1- DISMISSIED VIDE C.O<br>Dt: 30/06/2017<br>R2- APP. BY<br>K.MADHUSUDHAN REDDY | GUNTUR        |
| 60 | MACMA/3140/2007<br>(OP/989/2006)                                                                                                                                            | THE ORIENTAL<br>INSURANCE COMPANY<br>LIMITED<br>Vs<br>VAMDANI JOHN PRABHU<br>KUMAR @ PRABHU | S AGASTYA SHARMA                        | ELURU VENKATESWARA<br>RAO<br>R1 - APP BY M/S ELURU<br>VENKATESWARA RAO.<br>R2 - SERVED<br>R3 - SERVED                        | WEST GODAVARI |
| 61 | MACMA/3161/2007<br>(OP/289/2006)<br>IA 1/2007(MACMAMP<br>5307/2007)<br>Condone Delay Petition<br>IA 3/2007(MACMAMP<br>6957/2007)<br>Vacate Stay Petition<br>MACMA/2550/2008 | UNITED INDIA INSURANCE<br>COMPANY LIMITED<br>Vs<br>P. HARI KRISHNA & 2 ORS                  | S PRANATHI                              | 122/B PARAMESEWARA<br>RAO<br>ELEVATED AS JUDGE<br>E MARUTHI RAJA                                                             | ANANTAPUR     |

|    |                                                                                                                                                          |                                                                                                     |                           |                                                                                                                                                       |               |
|----|----------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------|---------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------|---------------|
| 62 | MACMA/2550/2008<br>(OP/290/2006)                                                                                                                         | UNITED INDIA INSURANCE S PRANATHI<br>COMPANY LIMTIED<br>ANANTAPUR.<br>Vs<br>GANGAMMA AND<br>ANOTHER |                           | M KARIBASIAH                                                                                                                                          | ANANTAPUR     |
| 63 | MACMA/3165/2007<br>(OP/255/2006)                                                                                                                         | ORIENTAL INSURANCE<br>COMPANY LTD<br>Vs<br>LAKKU VIJAYA LAKSHMI<br>& 6 ORS                          | AMANCHARLA SATISH<br>BABU | 5641/YALLABANDI<br>RAMATIRTHA<br>SRINIVAS DAMMALAPATI<br>R1 TO R5-APP. BY M/S<br>YALLABANDI<br>RAMATIRTHA.<br>R7-APP. BY M/S SRINIVAS<br>DAMMALAPATI. | WEST GODAVARI |
| 64 | MACMA/234/2008<br>(OP/112/2005)<br>MACMA/1620/2007<br>MACMA/1627/2007                                                                                    | DANDU SUNKANNA<br>Vs<br>MD.SYED                                                                     | N CHANDRA SEKHAR<br>REDDY | .<br>V DURGA<br>R1 - SERVED.<br>R2 - APP BY M/S V<br>DURGA.                                                                                           | KURNOOL       |
| 65 | MACMA/1620/2007<br>(OP/111/2005)                                                                                                                         | S.AMINBASHA<br>Vs<br>MD.SYED                                                                        | N CHANDRA SEKHAR<br>REDDY | .<br>V DURGA                                                                                                                                          | KURNOOL       |
| 66 | MACMA/1627/2007<br>(OP/110/2005)<br>IA 1/2017(MACMAMP<br>3460/2017)<br>Condone Delay Petition<br>IA 2/2017(MACMAMP<br>3461/2017)<br>Restoration Petition | KURUVA CHINNA<br>YELLAIAH<br>Vs<br>MD. SYED                                                         | N CHANDRA SEKHAR<br>REDDY | M SATISH REDDY<br>V DURGA                                                                                                                             | KURNOOL       |
| 67 | MACMA/2873/2008<br>(OP/147/2005)                                                                                                                         | SOLOMON STANLEY<br>Vs<br>C. MUNICHANDRA REDDY<br>AND ANOTHER                                        | HEMACHANDRA REDDY P       | .<br>M SOLOMON RAJU<br>R1 - DISD FOR DEFAULT<br>VIDE C.O.DT 14.07.2016.<br>R2 - APP BY M/S<br>M.SOLOMON RAJU.                                         | CHITTOOR      |
| 68 | MACMA/5334/2008<br>(OP/47/2007)                                                                                                                          | AMMANABROLU RAJYA<br>LAKSHMI<br>Vs<br>THE VICE CHIARMAN-<br>CUM-MANAGING<br>DIRECTOR                | MADHAVA RAO NALLURI       |                                                                                                                                                       | PRAKASAM      |
| 69 | MACMA/5507/2008<br>(OP/596/2005)                                                                                                                         | ANDHRA PRADESH STATE<br>ROAD TRANSPORT<br>CORPORATION<br>Vs<br>SMT. S. JAYALAKSHMI                  | W V S RAJESWARI           | A CHANDRAIH NAIDU<br>RR 1 TO 6 APP BY M/S A<br>CHANDRAIH NAIDU                                                                                        | CHITTOOR      |
| 70 | MACMA/605/2009<br>(OP/95/2001)<br>MACMA/1568/2006<br>MACMA/1574/2006                                                                                     | NATIONAL INSURANCE<br>COMPANY LTD.<br>CHITTOOR<br>Vs<br>T.SUNEETHA AND 2<br>OTHERS                  | SURI BABU PUPPALA         | M VENKATA RAMANA<br>REDDY                                                                                                                             | CHITTOOR      |
| 71 | MACMA/1568/2006<br>(OP/382/2004)                                                                                                                         | M/S NATIONAL<br>INSURANCE COMPANY<br>LIMITED<br>Vs<br>MUKKOLLA<br>VENKATRAYAPPA                     | T S RAYALU                | MANJUNATH ALLUR                                                                                                                                       | CHITTOOR      |
| 72 | MACMA/1574/2006<br>(OP/381/2004)<br>IA 4/2006(MACMAMP<br>28581/2006)<br>Condone Delay Petition                                                           | M/S. NATIONAL<br>INSURANCE COMPANY<br>LIMITED<br>Vs<br>BODIGANI ESWARAPPA                           | T S RAYALU                | SURESH KUMAR REDDY<br>KALAVA<br>MANJUNATH ALLUR<br>A VEERASWAMY                                                                                       | CHITTOOR      |
| 73 | MACMA/690/2009<br>(OP/669/2002)                                                                                                                          | KODAVALI VIJAYA<br>LASHAMI AND ANOTHER<br>Vs<br>P. JAYA PRAKASH AND 4<br>OTHERS                     | SREEKANTH REDDY<br>AMBATI | V VEERABHADRA CHARY<br>A VARALAKSHMI<br>UMADEVI MANCHALA                                                                                              | KRISHNA       |

|                                        |                                                                                             |                                                                                                    |                          |                                                                                                                                         |            |
|----------------------------------------|---------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------|--------------------------|-----------------------------------------------------------------------------------------------------------------------------------------|------------|
| 74                                     | MACMA/3984/2009<br>(OP/58/2002)                                                             | PANDETI KUSUMA<br>KUMARI AND 2 OTHERS<br>Vs<br>KOLLI CHANDRAKALA<br>AND ANOTHER                    | A CHANDRAIH NAIDU        | N RAMA KRISHNA<br>R1-NOT NECESSARY VIDE<br>C.O. DATED 25.11.2009 IN<br>IA 1/2006.<br>R1-APP. BY M/S N<br>RAMAKRISHNA                    | CHITTOOR   |
| 75                                     | MACMA/115/2010<br>(OP/426/2006)<br>IA 2/2010(MACMAMP<br>787/2010)<br>Condone Delay Petition | UNITED INDIA INSURANCE<br>COMPANY LIMITED<br>Vs<br>K. KARIMULLAH AND 2<br>OTHERS                   | N RAMA KRISHNA           | INENI VENKATA PRASAD<br>N MOHAN KRISHNA<br>R1 - APP BY M/S. INENI<br>VENKATA PRASAD<br>R2 - UNSERVED ,<br>RETURNED (ADDRESSEE<br>LEFT)  | ANANTAPUR  |
| 76                                     | MACMA/1750/2011<br>(OP/43/2007)<br>IA 3/2021<br>Fix an Early Date                           | ATTLURI SUVARNA<br>KUMARI & 3 OTHERS<br>Vs<br>MALAMPATI MOHAN RAO<br>& ANOTHER                     | JADA SRAVAN KUMAR        | .<br>GUDI SRINIVASU<br>R1-SERVED.<br>R2-APP. BY M/S GUDI<br>SRINIVASU.                                                                  | PRAKASAM   |
| 77                                     | MACMA/3827/2014<br>(OP/74/2002)<br>MACMA/199/2012<br>MACMA/581/2008<br>MACMA/3505/2012      | M/S UNITED INDIA<br>INSURANCE CO. LTD<br>CHITTOOR.<br>Vs<br>D. NAGAMMA AND 4<br>OTHERS             | S PRANATHI               | RAJENDRA BUSSA<br>R1 TO R4-APP BY BUSSA<br>RAJENDRA.<br>R5-DISMISSED FOR<br>DEFAULT VIDE C.O.<br>DATED 26.12.12.8/07<br>CHIEF NOTE CASE | CHITTOOR   |
| 78                                     | MACMA/581/2008<br>(OP/64/2002)                                                              | THE UNITED INDIA<br>INSURANCE COMPANY<br>LIMITED HYDERABAD.<br>Vs<br>M. LAKSHMAMMA AND 9<br>OTHERS | N RAMA KRISHNA           | RAJENDRA BUSSA                                                                                                                          | CHITTOOR   |
| 79                                     | MACMA/199/2012<br>(OP/74/2002)                                                              | D. NAGAMMA & 3 ORS<br>Vs<br>T. RAMESH BABU & ANR                                                   | RAJENDRA BUSSA           | .<br>N RAMA KRISHNA                                                                                                                     | CHITTOOR   |
| 80                                     | MACMA/3505/2012<br>(OP/64/2002)                                                             | M. LAKSHMAMMA & 5<br>OTHERS<br>Vs<br>T. RAMESH BABU &<br>ANOTHER                                   | RAJENDRA BUSSA           | .<br>N RAMA KRISHNA                                                                                                                     | CHITTOOR   |
| <b><u>INTERLOCUTORY</u></b>            |                                                                                             |                                                                                                    |                          |                                                                                                                                         |            |
| 81                                     | IA/3/2026<br>RE<br>OPEN PETITION<br>CC/1228/2026                                            | DHARAVATH KESAVULU<br>Vs<br>SRI S V RAJASEKHARA<br>RAO                                             | SUREPALLI MADHAVA<br>RAO | -                                                                                                                                       | KRISHNA    |
| 82                                     | IA/1/2026<br>Dispense with Petition<br>CC/1228/2026                                         | DHARAVATH KESAVULU<br>Vs<br>SRI S V RAJASEKHARA<br>RAO                                             | SUREPALLI MADHAVA<br>RAO |                                                                                                                                         | KRISHNA    |
| 83                                     | IA/2/2026<br>Recall Petition<br>CC/1228/2026                                                | DHARAVATH KESAVULU<br>Vs<br>SRI S V RAJASEKHARA<br>RAO                                             | SUREPALLI MADHAVA<br>RAO |                                                                                                                                         | KRISHNA    |
| <b><u>ADMISSION (AGRICULTURE )</u></b> |                                                                                             |                                                                                                    |                          |                                                                                                                                         |            |
| 84                                     | WP/25211/2016<br>IA 1/2026<br>Leave Petition                                                | E. SWARNA LATHA W/O.<br>E. DWARAKANATH REDDY<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH               | V MAHESWAR REDDY         | GP FOR AGRICULTURE<br>(AP)<br>P MOHAN RAO                                                                                               | YSR KADAPA |

|    |                                                                                                                                                                                                            |                                                                                                       |                                 |                                                                                                                                  |               |
|----|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------|---------------------------------|----------------------------------------------------------------------------------------------------------------------------------|---------------|
| 85 | WP/12267/2020<br>IA 1/2020<br>Direction Petition<br>IA 2/2020<br>Direction Petition<br>IA 3/2020<br>Stay Petition<br>IA 4/2020<br>Direction Petition<br>IA 1/2021<br>Vacate Stay Petition<br>WP/12767/2020 | VEDA SEED SCIENCES<br>PRIVATE LIMITED<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                         | DANDUGULA SATYA SIVA<br>DARSHAN | ADDL ADVOCATE<br>GENERAL (AP)                                                                                                    | GUNTUR        |
| 86 | WP/12767/2020<br>IA 1/2020<br>Direction Petition<br>IA 2/2020<br>Suspension Petition<br>IA 1/2021<br>Vacate Stay Petition                                                                                  | VEDA SEED SCIENCES<br>PRIVATE LIMITED<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                         | DANDUGULA SATYA SIVA<br>DARSHAN | ADDL ADVOCATE<br>GENERAL (AP)                                                                                                    | GUNTUR        |
| 87 | WP/7847/2023<br>IA 1/2023<br>Direction Petition                                                                                                                                                            | SREE RAMA SAI<br>HARVESTERS<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                   | DASARI S V V S V PRASAD         | GP FOR AGRICULTURE<br>GP FOR FINANCE<br>PLANNING                                                                                 | KRISHNA       |
| 88 | WP/28015/2024                                                                                                                                                                                              | FINOLEX PLASSON<br>INDUSTRIES PVT LTD<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                         | M SHANMUKHA TEJA                | GP FOR AGRICULTURE<br>GP FOR IRRI AND CAD<br>GP FOR FINANCE<br>PLANNING<br>GANDRALA RATHNA<br>KUMAR SC For APSCCFC<br>LTD        | SRIKAKULAM    |
| 89 | WP/24036/2025<br>IA 1/2025<br>Direction Petition<br>IA 1/2026<br>Leave Petition                                                                                                                            | K VENKATESWARA<br>REDDY<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                       | MODAPOTHULA<br>SUMALATHA        | GP FOR FINANCE<br>PLANNING<br>M CHALAPATI RAO<br>GP FOR AGRICULTURE<br>GP FOR REVENUE                                            | GUNTUR        |
| 90 | WP/27936/2025<br>IA 1/2025<br>Direction Petition                                                                                                                                                           | AINALA CHANDRA RAO<br>Vs<br>UNION OF INDIA                                                            | VIJAYA KUMAR SATA               | JUPUDI V K<br>YAGNADUTT(CENTRAL<br>GOVERNMENT COUNSEL)<br>CHIEF NOTE CASE                                                        | EAST GODAVARI |
| 91 | WP/4929/2026<br>IA 1/2026<br>Suspension Petition                                                                                                                                                           | SRI SAI TRADERS<br>Vs<br>THE STATE OF AP                                                              | HIMA BINDU<br>DRAKSHARAM        | GP FOR AGRICULTURE<br>Gangisetty Rajeswara rao<br>Standing Counsel For<br>Agricultural Marketing<br>Committees<br>GP FOR REVENUE | GUNTUR        |
| 92 | WP/9775/2026<br>IA 1/2026<br>Dispense with Petition<br>IA 2/2026<br>Suspension Petition                                                                                                                    | SATYANARAYANA<br>TRADERS<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                      | T V P SAI VIHARI                | GP FOR AGRICULTURE<br>G.N.UMA RANI (STANDING<br>COUNSEL FOR AMC)                                                                 | KRISHNA       |
| 93 | WP/12160/2026<br>IA 1/2026<br>Direction Petition<br>IA 2/2026<br>Vacate Stay Petition<br>IA 3/2026<br>Vacate Stay Petition                                                                                 | NARKIMILLI KUMARI<br>JYOTHI<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                   | S N CHIDAMBARA<br>SASTRY        | GP FOR AGRICULTURE<br>R3 UNSERVED,                                                                                               | KRISHNA       |
| 94 | WP/13577/2026<br>IA 1/2026<br>Direction Petition                                                                                                                                                           | CHITTOOR MANGO<br>TRADERS ASSOCIATION<br>REGISTRATION NO.2/26<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH | P V RAMANA                      | GP FOR AGRICULTURE<br>Gangisetty Rajeswara rao<br>Standing Counsel For<br>Agricultural Marketing<br>Committees<br>GP FOR REVENUE | CHITTOOR      |
| 95 | WP/17048/2026<br>IA 1/2026<br>Direction Petition                                                                                                                                                           | M/S KARTHIKEYA<br>INTERNATIONAL<br>TRACTORS<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                   | ANNAMNEEDI<br>BALAKRISHNA       | GP FOR AGRICULTURE<br>GP FOR FINANCE<br>PLANNING                                                                                 | KRISHNA       |

|    |                                                                                                                |                                                                                |               |                                                  |             |
|----|----------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------|---------------|--------------------------------------------------|-------------|
| 96 | WP/17535/2026<br>IA 1/2026<br>Direction Petition                                                               | PRIYA ENGINEERING<br>PROJECTS PVT. LTD<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH | P N MURTHY    | GP FOR AGRICULTURE                               | SPS NELLORE |
| 97 | WP/17882/2026<br>IA 1/2026<br>Direction Petition<br>WP/6257/2024                                               | SHAIK JEELANI<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                          | S S BHATT     | GP FOR AGRICULTURE                               | YSR KADAPA  |
| 98 | WP/6257/2024<br>IA 1/2024<br>Stay Petition<br>IA 2/2024<br>Vacate Stay Petition<br>IA 1/2026<br>Leave Petition | SHAIK JEELANI<br>Vs<br>THE STATE OF AP                                         | S S BHATT     | GP FOR AGRICULTURE<br>N PRAMOD                   | CHITTOOR    |
| 99 | WP/18714/2026<br>IA 1/2026<br>Direction Petition                                                               | M/S. MARUTHI<br>ENGINEERING COMPANY<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH    | MARELLA RADHA | GP FOR AGRICULTURE<br>GP FOR FINANCE<br>PLANNING | KURNOOL     |

#### **ADMISSION (Forest)**

|     |                                                                                                                                                                                         |                                                                                             |                      |                                                                                                      |             |
|-----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------|----------------------|------------------------------------------------------------------------------------------------------|-------------|
| 100 | WP/25416/2012<br>IA 1/2012(WPMP<br>32392/2012)<br>Direction Petition<br>IA 2/2024<br>Leave Petition<br>IA 3/2024<br>Leave Petition                                                      | M.ASIF ALI KARNAKATA<br>STATE & 3 OTHERS<br>Vs<br>SECY REVENUE DEPT<br>HYDERABAD & 4 OTHERS | O MANOHER REDDY      | GP FOR FORESTS<br>GP FOR REVENUE<br>GP FOR ASSIGNMENT<br>(AP)<br>GP FOR FORESTS                      | ANANTAPUR   |
| 101 | WP/26972/2013                                                                                                                                                                           | THE DIVISIONAL FOREST<br>OFFICER<br>Vs<br>NAKKA SRINIVASULU<br>BOYADU (DIED)                | GP FOR FORESTS (AP)  | RAJENDRA BUSSA<br>G.KRISHNAPRASAD<br>ROYAL                                                           | CHITTOOR    |
| 102 | WP/39043/2016<br>IA 1/2016(WPMP<br>48116/2016)<br>Direction Petition                                                                                                                    | GLOW WIDE TRADE<br>WINGS<br>Vs<br>STATE OF ANDHRA<br>PRADESH                                | K S MURTHY           | GP FOR FORESTS (TG)<br>ADDL ADVOCATE<br>GENERAL<br>SIVA SANKARA RAO<br>BORRA<br>THE ADVOCATE GENERAL | KRISHNA     |
| 103 | WP/42057/2017<br>IA 1/2017(WPMP<br>52166/2017)<br>Direction Petition<br>IA 1/2023<br>Vacate Stay Petition<br>IA 2/2023<br>Leave Petition<br>IA 1/2026<br>Leave Petition<br>WP/8892/2018 | CHUKKA YELLAIAH<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                     | D KODANDARAMI REDDY  | GP FOR LAND<br>ACQUISITION (AP)<br>GP FOR IRRI AND CAD<br>GP FOR FORESTS<br>GP FOR FORESTS (AP)      | YSR KADAPA  |
| 104 | WP/8892/2018<br>IA 1/2018<br>Direction Petition<br>IA 1/2024<br>Vacate Stay Petition<br>IA 1/2026<br>Leave Petition                                                                     | BATTENA NARASIMHULU<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                 | D KODANDARAMI REDDY  | GP FOR FORESTS (AP)<br>GP FOR ASSIGNMENT<br>GP FOR REVENUE                                           | YSR KADAPA  |
| 105 | WP/37477/2018<br>IA 1/2018<br>Direction Petition                                                                                                                                        | SRI VEERABRAHMENDRA<br>SAW MILL AND TIMBER<br>DEPOT<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH | P NAGENDRA REDDY     | GP FOR FORESTS (AP)<br>A KRANTI KUMAR REDDY                                                          | PRAKASAM    |
| 106 | WP/3534/2019<br>IA 1/2019<br>Direction Petition                                                                                                                                         | DEGA YERRAIAH<br>Vs<br>THE STATE OF AP                                                      | SUDHAKARA RAO AMBATI | GP FOR FORESTS (AP)<br>GP FOR REVENUE                                                                | SPS NELLORE |

|     |                                                                                                                                                                                                         |                                                                            |                                               |                                                                                                                  |               |
|-----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------|-----------------------------------------------|------------------------------------------------------------------------------------------------------------------|---------------|
| 107 | WP/12158/2019<br>IA 1/2019<br>Direction Petition                                                                                                                                                        | DASARI BABU RAO<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                    | V VINOD K REDDY                               | GP FOR FORESTS (AP)<br>GP FOR REVENUE                                                                            | SPS NELLORE   |
| 108 | WP/10106/2020<br>IA 1/2020<br>Suspension Petition<br>IA 1/2021<br>Vacate Stay Petition<br>IA 1/2026<br>Leave Petition<br>IA 2/2026<br>Leave Petition<br>WP/13381/2020<br>WP/14892/2020<br>WP/22846/2024 | MANEPALLI CHANDRA<br>RAO<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH           | K SARVA BHOUMA RAO                            | GP FOR FORESTS<br>GP FOR MINES AND<br>GEOLOGY<br>GP FOR MINES AND<br>GEOLOGY<br>GP FOR REVENUE<br>GP FOR REVENUE | EAST GODAVARI |
| 109 | WP/13381/2020<br>IA 1/2020<br>Direction Petition<br>IA 2/2020<br>Suspension Petition<br>IA 1/2021<br>Vacate Stay Petition<br>IA 1/2026<br>Leave Petition<br>IA 2/2026<br>Leave Petition                 | P SANYASAMMA<br>Vs<br>STATE OF AP                                          | S LAKSHMINARAYANA<br>REDDY                    | GP FOR FORESTS<br>GP FOR REVENUE<br>GP FOR MINES AND<br>GEOLOGY                                                  | EAST GODAVARI |
| 110 | WP/14892/2020<br>IA 1/2020<br>Direction Petition<br>IA 1/2021<br>Vacate Stay Petition<br>IA 1/2026<br>Leave Petition<br>IA 2/2026<br>Leave Petition                                                     | THE VIJAYA GIRIJANA<br>QUARRY<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH      | NAUMENE SURAPARAJ<br>KARLAPALEM               | GP FOR FORESTS<br>GP FOR REVENUE<br>GP FOR MINES AND<br>GEOLOGY                                                  | KRISHNA       |
| 111 | WP/22846/2024<br>IA 1/2024<br>Direction Petition<br>IA 1/2026<br>Leave Petition<br>IA 2/2026<br>Leave Petition<br>IA 3/2026<br>Leave Petition                                                           | DR K K VV V<br>SATYANARAYANA REDDY<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH | SRIMAN                                        | GP FOR FORESTS<br>GP FOR MINES AND<br>GEOLOGY<br>GP FOR REVENUE<br>K SARVA BHOUMA RAO                            | EAST GODAVARI |
| 112 | WP/11315/2020<br>IA 1/2020<br>Direction Petition                                                                                                                                                        | K RAMESH<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                           |                                               | GP FOR FORESTS<br>Y NAGI REDDY<br>(APTRANSCO)                                                                    | SPS NELLORE   |
| 113 | WP/7605/2024<br>IA 1/2024<br>Direction Petition<br>IA 2/2024<br>Vacate Stay Petition<br>IA 3/2024<br>Leave Petition                                                                                     | KETAVATHU BILIYA NAIK<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH              | D KRISHNA MURTHY                              | GP FOR FORESTS<br>GP FOR HOME<br>GP FOR SOCIAL<br>WELFARE<br>GP FOR REVENUE                                      | GUNTUR        |
| 114 | WP/19046/2024<br>IA 1/2024<br>Direction Petition<br>IA 2/2024<br>Direction Petition                                                                                                                     | KADARASI RAKSHANA<br>KUMAR<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH         | SREE RAMA RAO<br>YERRAGUNTALA<br>G.SAI LOCHAN | GP FOR FORESTS                                                                                                   | VISAKHAPATNAM |
| 115 | WP/25635/2024<br>IA 1/2024<br>Direction Petition                                                                                                                                                        | MOHAMMAD SAWMILL<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                   | SUDEEPTHI POTLURI                             | GP FOR FORESTS<br>GP FOR FORESTS                                                                                 | YSR KADAPA    |
| 116 | WP/27846/2024<br>IA 1/2024<br>Stay Petition                                                                                                                                                             | PERMINTI<br>VENKATESWARA RAO<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH       | D.RAMASWAMY REDDY                             | GP FOR FORESTS<br>M CHINNAYYA<br>GP FOR REVENUE                                                                  | VISAKHAPATNAM |

|     |                                                                                                                                                                                                                                                                   |                                                                                    |                                |                                                                                                                                                     |               |
|-----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------|--------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------|---------------|
| 117 | WP/28224/2024<br>IA 1/2024<br>Direction Petition<br>IA 1/2025<br>Direction Petition<br>WP/40776/2018                                                                                                                                                              | SK ALEEMA<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                  | PILLIX LAW FIRM                | GP FOR FORESTS<br>GP FOR REVENUE                                                                                                                    | VISAKHAPATNAM |
| 118 | WP/40776/2018<br>IA 1/2018<br>Direction Petition                                                                                                                                                                                                                  | SK.ALEEMA<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                  | P RAJASEKHAR                   | GP FOR FORESTS (AP)<br>GP FOR ASSIGNMENT                                                                                                            | VISAKHAPATNAM |
| 119 | WP/13987/2025<br>IA 1/2025<br>Suspension Petition<br>IA 2/2025<br>Direction Petition<br>IA 3/2025<br>Vacate Stay Petition                                                                                                                                         | KONDATAMARA VIJAY<br>Vs<br>THE UNION OF INDIA                                      | BONU RAMA SHANKAR<br>RAO       | GP FOR HOME<br>GP FOR SOCIAL<br>WELFARE<br>GP FOR REVENUE<br>GP FOR FORESTS                                                                         | VIZIANAGARAM  |
| 120 | WP/18888/2025<br>IA 1/2025<br>Direction Petition<br>IA 2/2025<br>Additional Affidavit                                                                                                                                                                             | YEKA ARJUNA<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                | V V N NARAYANA RAO             | GP FOR FORESTS<br>GP FOR REVENUE                                                                                                                    | VISAKHAPATNAM |
| 121 | WP/19409/2025<br>IA 1/2025<br>Direction Petition                                                                                                                                                                                                                  | RUTTHALA<br>VENKATESWARA RAO @<br>JAMINDAR<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH | V V N NARAYANA RAO             | GP FOR FORESTS<br>GP FOR HOME                                                                                                                       | VISAKHAPATNAM |
| 122 | WP/20649/2025<br>IA 1/2025<br>Direction Petition                                                                                                                                                                                                                  | SAMUDRAM KRISTANNA<br>URAF KRISTAPHER<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH      | PAMARTHY RATHNAKAR             | GP FOR FORESTS                                                                                                                                      | KURNOOL       |
| 123 | WP/23778/2025<br>IA 1/2025<br>Direction Petition                                                                                                                                                                                                                  | N. PREMA<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                   | VALLEPU JAGADEESH              | GP FOR REVENUE<br>GP FOR REGISTRATION<br>AND STAMPS<br>GP FOR FORESTS                                                                               | CHITTOOR      |
| 124 | WP/31163/2025<br>IA 1/2025<br>Direction Petition                                                                                                                                                                                                                  | VATTIKUTI VEERA<br>RAGHAVA<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                 | INAPURAPU<br>SURYANARAYANA     | GP FOR REVENUE<br>Yarraguntla.Koteswara Rao<br>Standing Counsel For Zilla<br>Praja Parishads<br>Mandal Praja Parishads and<br>Gra<br>GP FOR FORESTS | EAST GODAVARI |
| 125 | WP/34332/2025<br>IA 1/2025<br>Direction Petition                                                                                                                                                                                                                  | KURA SEETHAYYA<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                             | DEVI REDDY VENU<br>GOPAL REDDY | GP FOR REVENUE<br>GP FOR FORESTS<br>GP FOR HOME                                                                                                     | EAST GODAVARI |
| 126 | WP/34727/2025<br>IA 1/2025<br>Stay Petition<br>WP/15339/2019<br>WP/16707/2025<br>WP/16708/2025                                                                                                                                                                    | EGALA CHINNA<br>KONDAIAH<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                   | V SURENDRA REDDY               | GP FOR FORESTS<br>GP FOR GENERAL<br>ADMINISTRATION<br>GP FOR REGISTRATION<br>AND STAMPS<br>GP FOR REVENUE<br>CHIEF NOTE CASE                        | VISAKHAPATNAM |
| 127 | WP/15339/2019<br>IA 1/2019<br>Direction Petition<br>IA 2/2019<br>Implead Petition<br>IA 3/2019<br>Vacate Stay Petition<br>IA 1/2021<br>Implead Petition<br>IA 1/2025<br>Permission Petition<br>IA 2/2025<br>Direction Petition<br>IA 3/2025<br>Amendment Petition | MEKALA VENKATA<br>RAMANA<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                   | N ASHWANI KUMAR                | GP FOR REVENUE (AP)<br>VENKATESWARA RAO<br>GUDAPATI<br>N SUBBA RAO                                                                                  | VISAKHAPATNAM |

|                                               |                                                                                                                            |                                                                                                                      |                             |                                                                                                                              |               |
|-----------------------------------------------|----------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------|-----------------------------|------------------------------------------------------------------------------------------------------------------------------|---------------|
| 128                                           | WP/16707/2025<br>IA 1/2025<br>Stay Petition<br>IA 2/2025<br>Direction Petition<br>IA 3/2025<br>Direction Petition          | EGALA NAGABUJJI<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                                              | V SURENDRA REDDY            | GP FOR FORESTS<br>GP FOR GENERAL<br>ADMINISTRATION<br>N ASHWANI KUMAR<br>GP FOR REVENUE                                      | VISAKHAPATNAM |
| 129                                           | WP/16708/2025<br>IA 1/2025<br>Stay Petition<br>IA 2/2025<br>Direction Petition<br>IA 3/2025<br>Direction Petition          | ALLURI SARASWATHI<br>Vs<br>THE STATE OF AP                                                                           | V SURENDRA REDDY            | GP FOR FORESTS<br>GP FOR GENERAL<br>ADMINISTRATION<br>GP FOR REGISTRATION<br>AND STAMPS<br>N ASHWANI KUMAR<br>GP FOR REVENUE | VISAKHAPATNAM |
| 130                                           | WP/36671/2025<br>IA 1/2025<br>Direction Petition<br>IA 1/2026<br>Leave Petition<br>WP/34834/2018                           | KORIKANA NAGARAJU<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                                            | MADHU SUDHAN P              | GP FOR FORESTS<br>GP FOR REVENUE<br>GP FOR FORESTS                                                                           | VISAKHAPATNAM |
| 131                                           | WP/34834/2018<br>IA 1/2018<br>Direction Petition<br>IA 1/2019<br>Vacate Stay Petition<br>IA 2/2026<br>Vacate Stay Petition | K. SUNDARA RAMA RAJU<br>Vs<br>STATE OF ANDHRA<br>PRADESH                                                             | SODUM ANVESHA               | GP FOR TOURISM(AP)<br>GP FOR REVENUE (AP)<br>GP FOR REVENUE<br>GP FOR FORESTS                                                | VISAKHAPATNAM |
| 132                                           | WP/18849/2026<br>IA 1/2026<br>Direction Petition                                                                           | GOLI SARATH BABU ALIAS<br>SARATH REDDY<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                       | M K RAJ KUMAR               | GP FOR FORESTS<br>GP FOR REVENUE                                                                                             | WEST GODAVARI |
| <b><u>ADMISSION (FOOD)</u></b>                |                                                                                                                            |                                                                                                                      |                             |                                                                                                                              |               |
| 133                                           | WP/23618/2025<br>IA 1/2025<br>Direction Petition                                                                           | SRI NARAYANA INFRA<br>Vs<br>THE STATE OF AP                                                                          | DEVASRI ROSHAN<br>KANCHARLA | GP FOR AGRICULTURE<br>GP FOR FINANCE<br>PLANNING                                                                             | VISAKHAPATNAM |
| <b><u>INTERLOCUTORY (FOREST)</u></b>          |                                                                                                                            |                                                                                                                      |                             |                                                                                                                              |               |
| 134                                           | WP/2497/2014<br>IA 1/2014(WPMP<br>3051/2014)<br>Injunction Petition<br>IA 1/2018<br>Vacate Stay Petition                   | DAVANAM GURAVIAH<br>SON OF KALAI AH<br>Vs<br>THE PRINCIPAL<br>SECRETARY (REVENUE)                                    | CH SIVA REDDY               | GP FOR FORESTS<br>GP FOR REVENUE                                                                                             | SPS NELLORE   |
| 135                                           | WP/2011/2018<br>IA 1/2018<br>Suspension Petition                                                                           | AAPSCI ANDHRA<br>PRADESH STONE<br>CRUSHING INDUSTRIES<br>WELFARE ASSOCIATION<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH | HARI SREEDHAR               | GP FOR ENVIRONMENT<br>(AP)<br>DIVYA DATLA(CENTRAL<br>GOVERNMENT COUNSEL)                                                     | KRISHNA       |
| <b><u>INTERLOCUTORY(REVIEW PETITIONS)</u></b> |                                                                                                                            |                                                                                                                      |                             |                                                                                                                              |               |
| 136                                           | IA/2/2025<br>Review Petition<br>WP/29172/2025                                                                              | MANTHENA<br>NAGESWARAMMA<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                                     | NAQEEB AHMED                | GP FOR HOME                                                                                                                  | WEST GODAVARI |
| <b><u>SPECIALY IDENTIFIED CASES</u></b>       |                                                                                                                            |                                                                                                                      |                             |                                                                                                                              |               |
| 137                                           | WP/16682/2022<br>IA 1/2022<br>Direction Petition<br>IA 2/2022<br>Vacate Stay Petition<br>CC/5198/2022                      | S.VENKATA SUBBANNA<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                                                           | P V RAMANA                  | GP FOR SERVICES II                                                                                                           | YSR KADAPA    |
| 138                                           | CC/5198/2022<br>(WP/16682/2022)<br>IA 2/2023<br>Dispense with Petition                                                     | S.VENKATA SUBBANNA<br>Vs<br>SRI. CHIRANJV<br>CHOUDHARY                                                               | P V RAMANA                  | ELEVATED AS JUDGE                                                                                                            | YSR KADAPA    |

**FOR HEARING**

|     |                                                                                       |                                                                                        |                 |                                                         |            |
|-----|---------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------|-----------------|---------------------------------------------------------|------------|
| 139 | WP/7137/2023<br>IA 1/2023<br>Suspension Petition<br>IA 2/2023<br>Vacate Stay Petition | M/S. AKSHARA<br>ENTERPRISES INDIA PVT.<br>LTD.<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH | RAVITEJA PADIRI | GP FOR AGRICULTURE                                      | GUNTUR     |
| 140 | WP/10309/2023<br>IA 1/2023<br>Direction Petition<br>IA 2/2023<br>Vacate Stay Petition | TALASU VENKATA<br>RAMANA<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                       | Y V ANIL KUMAR  | GP FOR FORESTS<br>GP FOR REVENUE<br>GP FOR FORESTS (AP) | SRIKAKULAM |
| 141 | WP/17487/2026<br>IA 1/2026<br>Direction Petition                                      | MUNAGALA KISHBRE<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH                               | RAJESH KUMAR B  | GP FOR FORESTS<br>GP FOR REVENUE                        | ANANTAPUR  |

#### **FINAL HEARING**

|     |                                                                                                                                                                                     |                                                             |                       |                                                                                                 |        |
|-----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------|-----------------------|-------------------------------------------------------------------------------------------------|--------|
| 142 | WP/17656/2015<br>IA 1/2016(WVMP<br>3581/2016)<br>Vacate Stay Petition<br>IA 1/2026<br>Leave Petition<br>WP/43683/2016                                                               | VAJRAGIRI KATAYYA<br>Vs<br>STATE OF ANDHRA<br>PRADESH       | K S MURTHY ASSOCIATES | GP FOR FORESTS (AP)<br>V RAGHUNATH<br>GP FOR HOME<br>GP FOR SOCIAL<br>WELFARE<br>GP FOR REVENUE | GUNTUR |
| 143 | WP/43683/2016<br>IA 1/2016(WPMP<br>53911/2016)-Direction<br>Petition<br>IA 2/2016(WPMP<br>53912/2016)-Direction<br>Petition<br>IA 1/2025-Leave Petition<br>IA 1/2026-Leave Petition | LOTTIPALLI MUTHAMMA<br>Vs<br>THE STATE OF ANDHRA<br>PRADESH | V RAGHUNATH           | GP FOR FORESTS (AP)<br>K S MURTHY<br>GP FOR SOCIAL<br>WELFARE<br>GP FOR REVENUE                 | GUNTUR |